

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 392
ANSWERED ON 04/02/2025**

IRREGULARITIES IN MGNREGS

**392. SHRI SHER SINGH GHUBAYA:
SHRI SUKHJINDER SINGH RANDHAWA:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether any complaints have been received in September, 2024 regarding some irregularities in Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) works in Gurdaspur, Punjab, if so, the details thereof;**
- (b) whether the Government has sent any enquiry team, if so, the details of shortcomings found by the enquiry team there, if not, the reasons therefor; and**
- (c) the details of funds released to Punjab during the last three years under MGNREGS?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) & (b): A complaint dated 10th September 2024 was received from Hon'ble Member of Parliament (Lok Sabha), regarding alleged irregularities in the implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) in the Dera Baba Nanak and Kalanaur Tehsils of district Gurdaspur, Punjab. The complaint referred to the misuse of Mahatma Gandhi NREGS funds and violation of scheme guidelines in some panchayats of the two Tehsils. It has been decided to send a Central Enquiry team to Gurdaspur district for further enquiry.

(c): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand-driven wage

employment Scheme. Details of funds released to the State of Punjab under Mahatma Gandhi NREGS in the last three financial years from 2021-22 to 2023-24 are given below:

| Financial Years | 2021-22 | 2022-23 | 2023-24 |
|--|----------------|----------------|----------------|
| Central fund released to the State of Punjab (Rs. in crore) | 1257.59 | 1182.13 | 1166.55 |
